

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH**

Circuit Sitting : BILASPUR

Original Application No.226/2000

Bilaspur, this the 10th day of December, 2003

Hon'ble Shri M.P.SINGH, Vice Chairman
Hon'ble Shri G. SHANTHAPPA, Judicial Member

1. M. Satyanarayana
s/o Late N. Rangnaikulu
r/o Rly. Qr. No.736/B
Construction Colony
Bilaspur (M.P.).
2. K.S.Mahadevan
s/o Late K.N. Shivraman
aged 35 years,
r/o Plot No.117, Vivekanand Nagar
Mopka
Bilaspur (M.P.). ... Applicants

(By Advocate: Sh. S. Paul with Sh. V. Tripathi)

Versus

1. Union of India, through
Secretary, Ministry of Railway
New Delhi.
2. General Manager
South Eastern Railway
Garden Reach
Calcutta.
3. Divisional Railway Manager
South Eastern Railway
Bilaspur (M.P.).
4. Senior Divisional Personnel Officer
South Eastern Railway
Bilaspur (MP). ... Respondents

(By Advocate: Shri M.N. Banerjee)

O R D E R (Oral)

By G. Shanthappa, Judicial Member:

Heard both the parties.

2. The applicants have filed the above OA seeking the following relief:

"Set aside the Order dated 1.2.2000(Annexure A/1)

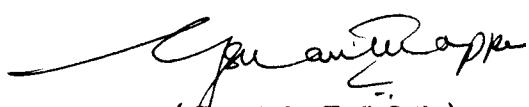
Contd... 2/-

and direct the respondents to restore the applicants as Typist as if the impugned order dated 1.2.2000 is never passed with all consequential benefits."

3. At the very outset, the respondents' counsel has submitted that subsequent to filing of the present OA, the applicants have been appointed as such the present application is having become infructuous. It is stated that Applicant No.1 has been appointed as Sr. LRUS in the scale of Rs.4500-7000 vide Office Order No.43/03 dated 15.10.2003 issued by Sr. Divisional Personnel Officer, Bilaspur, and Applicant No.2 has been appointed as Sr. LRUS vide Office Order No.113/01 dated 23.11.2001 issued by Sr. Divisional Personnel Officer, Bilaspur. The photo copy of the aforesaid Office Orders have been taken on record.

esp.

4. In view of the aforesaid submission of the respondents' counsel, we are of the considered view that the OA is having become infructuous. Accordingly, the same is dismissed as having become infructuous. No order as to costs.



(G. SHANTAPPA)
Judicial Member


(M. P. SINGH)
Vice Chairman

/rao/

पूर्णकाल रां ओ/रांगा..... असाम राज्य नि.....
परिवर्तिति अधिकारी

- (1) रामेन्द्र रामेन्द्र रामेन्द्र
- (2) रामेन्द्र रामेन्द्र रामेन्द्र
- (3) रामेन्द्र रामेन्द्र रामेन्द्र
- (4) रामेन्द्र रामेन्द्र रामेन्द्र

कृतिकाल रामेन्द्र रामेन्द्र
रामेन्द्र रामेन्द्र

*fixed
17.12.07*